(b) if so, to what extent the production of cement will be reduced; and

(c) the measures Government propose to take to ensure that the cement capacity is not reduced ?

THE MINISTER OF STATE IN THE MINISTRY OF **INDUSTRY** AND AFFAIRS AND IN THE COMPANY MINISTRY OF HOME AFFAIRS (SHRI MOHAMMAD \mathbf{KHAN} : (a) ARIF Industrial Development Bank of India (IDBI) has indicated that institutions may not finance any large grass root projects for cement for the time being. Institutions may however consider on a selective basis proposals for expansion at the same increase in capacity by location, and technological improvements such as installation of pre-calcinators, conversion from wet/semi dry to dry process.

(b) Due to the prolonged gestation period involved in setting up cement plants, the present restriction imposed by IDBI is not likely to affect production of cement at present.

(c) Adequate capacity has already been approved for setting up cement plants upto the end of Seventh Five Year Plan and beyond.

Work Programme of ONGC

4199. SHRI B. V. DESAI : Will the Minister of PETROLEUM be pleased to state :

(a) whether there will be no change in the work programme of the Oil and Natural Gas Commission in the next five years;

(b) if so, the original plan outlay decided for the ONGC programme;

(c) whether the Planning Commission had earlier decided to cut the outlay; and

(d) if so, the programme ONGC is likely to undertake during the five years from now?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) to (d) The Working Group on Petroleum had proposed a plan outlay of Rs. 17609.06 crores for exploration and exploitation of hydrocarbons for ONGC during the Seventh Plan period. The Seventh Plan outlays and programmes are still to be finalised.

Proposal to Raise Funds by way of Convertible Debentures by Lohia Machines Ltd.

4200. SHRI B. V. DESAI: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Union Government have finally cleared the long pending proposal of Lohia Machines Ltd. to raise additional resources to the tune of Rs. 10 crores from the public by way of convertible debentures to fund its on-going two-wheeler Vespa Scooters project in collaboration with Italy:

(b) whether according to the latest decision the Lohia Machines Ltd. has been permitted additional resources of Rs. 10 crores due to sickness of that industry :

(c) whether the Lohia Machines has not so far provided two-wheeler Vespa Scooter to those who have registered with them since 1983; and

(d) if so, to what extent this proposal of raising more funds will help them to provide the scooter to those who have registered them in advance?

THE MINISTER OF STATE IN THE MINISTRY OF **INDUSTRY** AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) Ministry of Finance, who are the competent authority in this case, have given concent to the proposal of M/s. Lohia Machines to the issue of secured partially convertible debentures for Rs. 10 crores for financing expansied of production capacity for 2-wheelers.

(c) Company has advised having despatched about 32,000 scooters up o 31.7.1985 to registered customers againtst bookings for about 21 lakhs, (d) Implementation of the expansion project would enhance production capacity of the company enabling it to meet pending demand in shorter time.

Expension of Cochin Naval Base

4201. PROF. K. V. THOMAS : Will the Minister of DEFENCE be pleased to state :

(a) the schemes proposed for the expansion of the Cochin Naval Base;

(b) how much amount is allotted for the schemes; and

(c) what are the schemes proposed for the construction of residential complex for the navy personnel?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO): (a) In the perspective plan drawn up by Naval H Qrs. for the development of the Naval Base at Cochin, some of the important elements being catered for are :--

- (i) The augmentation of the Base Repair Organisation at Cochin.
- (ii) Its development as a major training base for the Navy.

A 1200 ft. jetty is also under construction.

(b) An expenditure of approximately Rs. 13 Crores is provided for these schemes during 1985-86.

(c) Accommodation for 163 officers and 902 sailors is under construction. Proposals for additional accomodation for 15 officers and 240 Sailors are being considered by Naval H.Qrs.

No Industry Districts in Maharashtra

4202. SHRI BALASAHEB VIKHE PATIL : SHRI BANWARI LAL PUROHIT : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state : (a) whether the whole of Maharashtra is not covered by the definition of 'No Industry District' as there is one industry, small or medium, in every District and although a very vast area of this state is industrially backward;

(b) whether it is a fact that the Government of Maharashtra have requested the Union Government to change the definition of 'No Industry District' to "No Industry Area"; and

(c) whether this suggestion has been considered and if so, the decision of the Government?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) Gadchiroli District in Maharashtra has been identified as No Industry Districts with effect from 1.4.1985.

(b) Yes, Sir.

(c) An Inter-Ministerial Group has been constituted to consider the suggestions received from the various State Governments.

Deterioration in Telephone System

4203, SHRI A. J. V. B. MAHESWARA RAO) : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether telephone system in the country is deteriorating day by day :

(b) whether to begin with, Government are considering ways and means to streamline the system at least in the Metropolitan cities of Delhi, Calcutta, Bombay and Madras;

(c) whether Government have worked out the finances required for this streamlining; and

(d) if so, whether in view of constraint of resources, Government are considering to collect funds through Bonds etc.; 10 carry out the much needed revamping of the system?